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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 225/16	IA 93/17 in TP 231/17	For filing report of ROC/RD	391/ 394	Hewlett Packard (India) Software Operation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Pallavi Smith	Petitioner	
2)	Prema. Hatti	ROC	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. She requested time to file report.

List it on 13.11.2017.

  
MEMBER (J)

  
MEMBER (T)